

HIGH COURT OF ORISSA: CUTTACK

Notice No. III-A-05/2011-17 - 11668 Date: 13.11.2017

NOTICE

This is to notify all concerned that the following Firms have qualified the Technical Evaluation Process for the eTender for Comprehensive Annual Maintenance Contract (CAMC) for 152 Number of Laptops Supplied to the Judicial Officers across the State under eCourts Project Phase-II, published in the eProcurement portal of the Government of Odisha vide eTender Notice No III-A-05/2011-17-9573, Dated: 22.09.2017. The Firms mentioned in the List given below are deemed to be eligible for participating in the Financial Evaluation of Bids, unless notified otherwise by the Hon'ble Court.

1. **M/s Portal Infotech.**
2. **M/s Kommineni Infotech Pvt. Ltd.**

It is important to note that the Financial Bids will be opened on 08.12.2017. Further details will be communicated to the afore-stated Firms through official email.

N.B: The Hon'ble High Court of Orissa reserves all the rights to exercise discretion in the matters of awarding the Contract and to seek clarification/ recall/revoke any clause, if considered necessary.

By Order


13.11.17
Registrar (Judicial)

High Court of Orissa.